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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
Dated this the 15th Day of September, 1994.

Shri N.V. Krishnan, Hon. Vice Chairman(A)
Shri C.J. Roy, Hon. Member(J)

1. MA.3125/94 with OA.2448/91
2. MA.3121/94 with OA.3044/91
3. MA.3119/94 with OA.386/92
4. MA.3124/94 with OA.389/92 ✓
5. MA.3122/94 with OA.3045/91
6. MA.3120/94 with OA.413/92
7. MA.1417/94 with OA.438/92
8. MA.1874/94 with OA.2743/92

1. MA.3125/94 with OA.2448/91

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|----|----------|--------------------|
| 1. | Birbal | S/o Shri Bhagwana, |
| 2. | Mukanda | S/o Shri Goma, |
| 3. | Laxman | S/o Shri Joda, |
| 4. | Kasar | S/o Shri Joda, |
| 5. | Banwari | S/o Shri Teja Ram, |
| 6. | Jhabar | S/o Shri Joda, |
| 7. | Ramu | S/o Shri Beeja, |
| 8. | Mula Ram | S/o Shri Nanu Ram. |

2. MA.3121/94 with OA.3044/91

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|-----|-------------|---------------------|
| 1. | Amar Singh | S/o Shri Bujan Ram, |
| 2. | Mandrup | S/o Shri Bujan Ram, |
| 3. | Motar Singh | " Sheo Karan, |
| 4. | Nagar | " Jhabar, |
| 5. | Sirdara | " Bhagwana, |
| 6. | Bhola | " Birbal, |
| 7. | Pyre Lal | " Jeeta Ram, |
| 8. | Bisamber | " Jeeta Ram, |
| 9. | Ram Kishan | " Bacchna Ram, |
| 10. | Bansi | " Lakhu Ram, |
| 11. | Mahabir | " Shyamul, |
| 12. | Gopal | " Chuna |
| 13. | Madu | " Mutha Ram, |
| 14. | Sant Ram | " Ghisa Ram, |
| 15. | Bilash Ram | " Ram Nath Saini, |
| 16. | Barkaath | " Chalu Khan, |
| 17. | Rati Ram | " Ram Swarup, |
| 18. | Nahad | " Binja, |
| 19. | Banwari | " Ruda, |
| 20. | Ganga Singh | " Richpal Singh, |
| 21. | Laxman | " Ruda Ram, |
| 22. | Murli Dhar | " Rohtan, |
| 23. | Ghisa Ram | " Shankar Lal, |
| 24. | Nanad | " Chandra Ram, |
| 25. | Tej Pal | " Ganpat Ram, |
| 26. | Mala Ram | " Bhura Ram, |
| 27. | Suresh | " Phalad, |
| 28. | Sultan | " Shiv Ram, |
| 29. | Shiv Lal | " Kazod, |
| 30. | Gopal | " Chuna, |

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31.	Mathura Parshad S/o Shri	Kalu Ram,
32.	Lila Ram	Bhata Ram,
33.	Banwari Lal	Ganesh Ram,
34.	Ramji Lal	Ganesh Ram,
35.	Madu Ram	Bharu Ram,
36.	Rameshwar	Natha Ram,
37.	Surajmal	Ramdav,
38.	Phool Chand	Ram Narain,
39.	Lila Ram	Nanucha Ram,
40.	Banwari	Ruda,
41.	Inder Raj	S...su.

3. MA.3119/94 with OA.386/92

1.	Ram Bilash	"	Madho Parshad,
2.	Bansi	"	Mangla,
3.	Punaya	"	Harphool,
4.	Kailash	"	Balia,
5.	Moti Lal	"	Balia,
6.	Laxmi Narain	"	Ganga Ram,
7.	Lallu Ram	"	Ram Partap,
8.	Bansi	"	Dhan Pal
9.	Mahadev Parshad	"	Panchu ...,
10.	Kalyan	"	Kanwar Pal,
11.	Prem Chand	"	Mool Chand,
12.	Ram Karain	"	Kana,
13.	Ashok Kumar	"	Ganga Dutt,
14.	Laxman	"	Ganesh,
15.	Nathu Lal	"	Sukhdeva Barwa,
16.	Khaniya Lal	"	Kalyan,
17.	Hazari	"	Ram Niwas,
18.	Duli Chand	"	Durga Ram,
19.	Kana Ram	"	Mala Ram,
20.	Har Narain	"	Gordhan Lal,
21.	Chotta	"	Khayali,
22.	Giri Raj	"	Kishan Lal,
23.	Roshan Lal	"	Ram Niwas,
24.	Chhotay Lal	"	Ram Niwas,
25.	Bhagwan Shai	"	Gopal,
26.	Sikh Lal,	"	Kazod,
27.	Giri Raj	"	Het Ram,
28.	Ram Kumar	"	Pyre Lal,
29.	Ramji Lal Meena	"	Narain Meena,
30.	Durga	"	Panna,
31.	Kalyan Shai	"	Mangla Mali,
32.	Ramji Lal	"	Narain Meena,
33.	Giri Raj	"	Ram Chander,
34.	Ganesh	"	Sikh Pal,
35.	Khaniya Lal	"	Mool Chand,
36.	Mangal Chand	"	Arjun,
37.	Kharati	"	Sonia,
38.	Pacchu Ram Saini	"	Ravad Ram Saini,
39.	Arjun	"	Birdha,
40.	Ganga Dhar	"	Harbal,
41.	Gordhan Meena	"	Ram Niwas,
42.	Tunda	"	Narain,
43.	Lalit Kumar	"	Tara Chand,
44.	Duli Chand	"	Mula,
45.	Jagdish	"	Bhorilal,
46.	Ram Kishore	"	Mool Chand,
47.	Ram Kishore	"	Jansi,
48.	Ram Rakha	"	Tunka,
49.	Hari Narain	"	Narain,
50.	Nathu Lal	"	Ram Swarup,

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51.	Kishan	"	Birdha,
52.	Kailash	"	Ram Chander Meena,
53.	Mool Chand	"	Ghutha Ram,
54.	Prabhati	"	Sheopal,
55.	Durga	"	Rewa.

4. MA.3124/94 with OA.389/92

1.	Asha Ram	"	Ram Shai,
2.	Kishan Lal	"	Shankar Lal,
3.	Pirbhu	"	Ravad,
4./	Ram Swarup	"	Nanaga,
5.	Ramji Lal	"	Kharati,
6.	Budha Lal	"	Ganpat,
7.	Ramji Lal	"	Mange Lal,
8.	Johari	"	Jagalu,
9.	Azad Singh	"	Jagdish Parshad,
10.	Fazro Khan	"	Chootay Lal,
11.	Kalu Khan	"	Kuda Bax,
12.	Imamudeen	"	Rahim Shai,
13.	Ram Narain	"	Jeevan,
14.	Ram Kishan	"	Ramji Lal,
15.	Badri Parshad	"	Dunga Ram,
16.	Rajender	"	Suraj Bhan,
17.	Lal Chand	"	Ram Chander,
18.	Lala Ram	"	Omkar,
19.	Lila Ram	"	Bhola,
20.	Krishan Kumar	"	Sagarmal,
21.	Iswar	"	Nar Singh,
22.	Sib Lal	"	Deda Ram,
23.	Kirodimal	"	Pirbhu Dayal,
24.	Ram Chander	"	Bhawnwar Singh,
25.	Babu Lal	"	Matadeen,
26.	Ram Kumar	"	Mool Chand,
27.	Rohtas Singh	"	Sugan Singh,
28.	Rajiner Gurjar	"	Ramdav Gurjar,
29.	Hawa Singh	"	Pala Ram,
30.	Mehadev Ram	"	Lila Ram,
31.	Kishan Lal	"	Suraj Bhan,
32.	Sher Singh	"	Gyarsi Lal,
33.	Dalip	"	Mani Ram,
34.	Baldev	"	Suraj Bhan,
35.	Manuman	"	Madu,
36.	Balbeer Singh	"	Ram Swarup,
37.	Mula Ram	"	Govind Ram,
38.	Ghisa Ram	"	Sagar,
39.	Birju Ram	"	Rameshwar,
40.	Bisana Ram	"	Mam Raj,
41.	Kailash	"	Karodi,
42.	Hari Ram	"	Tara Chand,
43.	Daya Ram	"	Mata deen,
44.	Mohan Lal	"	Kasu Ram,
45.	Sumer Singh	"	Bhiari Lal,
46.	Bhiari	"	Bhiari Lal,
47.	Hari Ram	"	Bhura Ram,
48.	Mahender	"	Suraja Ram,
49.	Subhash	"	Pribhu Dayal,
50.	Tara Chand	"	Ram Swarup,
51.	Rudmal	"	Madu Ram,
52.	Hira Lal	"	Ram Pal,
53.	Nar Singh	"	Birdha,
54.	Rameshwar	"	Goru,
55.	Sheo Pal	"	Mangu,
56.	Ram Chand	"	Narain,
57.	Sheola	"	Jutha Ram,
58.	Mangu	"	Bodu,
59.	Kalu Ram	"	Gulab Nath,
60.	Jhabar	"	Gopal,

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61.	Prabhat	"	Balu,
62.	Kana	"	Ramoo,
63.	Bhaga	"	Balu,
64.	Shanta	"	Hanuman,
65.	Hanuman	"	Bodu,
66.	Laxman	"	Bal Singh,
67.	Sohan Lal	"	Rameshwar,
68.	Mohan Lal	"	Bhagirath,
69.	Sukhdev	"	Jutha,
70.	Rameshwar	"	Nathu Ram,
71.	Cheengan Lal	"	Panna Ram,
72.	Murli	"	Hanuman,
73.	Ram Singh	"	Jutha Ram.

5. MA.3122/94 with OA.3045/91

1.	Munshi	"	Dharam,
2.	Chottay	"	Nanga,
3.	Kalyan	"	Samarata,
4.	Bhim Singh	"	Ramutar,
5.	Puran	"	Ramdav,
6.	Moti	"	Jhuthar Singh,
7.	Moti	"	Ram Sahai,
8.	Budha Lal	"	Mohan Lal,
9.	Jai Kishan	"	Ram Karan,
10.	Om Parkash	"	Jagmal,
11.	Rang Lal	"	Mool Chand,
12.	Budhi	"	Kicichu,
13.	Om Parkash	"	Panchiya,
14.	Bhagwan Singh	"	Kamal,
15.	Sheokat	"	Alla Noor,
16.	Ramzani	"	Nanaga,
17.	Ram Parshad	"	Panchiya,
18.	Vijay Singh	"	Savanta,
19.	Kailash Chand	"	Birthi Chand,
20.	Hari Singh	"	Sawanta,
21.	Om Parkash	"	Ram Krishan,
22.	Rudmal	"	Chattar Pal,
23.	Bhagwana	"	Krishan,
24.	Partap	"	Umrao,
25.	Dhanpat	"	Kuidiya,
26.	Jagdish	"	Mool Chand

6. MA.3120/94 with OA.413/92

1.	Jagga	"	Hazari,
2.	Ram Dayal	"	Mahadev,
3.	Sita Ram	"	Ram Shai,
4.	Ram Kishan	"	Nanda,
5.	Ghasi	"	Chittar,
6.	Soni Ram	"	Kana Ram,
7.	Jagdish	"	Sukh Dev,
8.	Amba Lal Gurjar	"	Gopi Ram Gurjar,
9.	Laxman	"	Ladu,
10.	Ram Swarup	"	Sukha,
11.	Suraj	"	Giri Raj,
12.	Jagdish	"	Mangi Lal,
13.	Ram Dhan	"	Morya,
14.	Bhagwat Ram	"	Gopi Lal,
15.	Phalad	"	Pacchu,
16.	Dhana Ram	"	Ganga Ram,
17.	Mohan Lal	"	Jhabar,
18.	Deep Singh	"	Pal Singh,
19.	Omkar Mal	"	Gopi Ram,
20.	Chorta	"	Ratna,

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| 21. | Goma | " | Sawanta, |
| 22. | Ram Chander | " | Ghasi Ram, |
| 23. | Govinda | " | Shankar, |
| 24. | Mangla Ram | " | Kesar, |
| 25. | Banwari Lal | " | Begha Mal, |
| 26. | Mahabir Parshad | " | Mangu Ram, |
| 27. | Guru Dayal | " | Dina Ram, |
| 28. | Mala Ram | " | Thuda Ram, |
| 29. | Jagan Ram Saini | " | Manna Ram Saini, |
| 30. | Chandmal | " | Bhagith, |
| 31. | Saitan | " | Mangage, |
| 32. | Kishore | " | Gyarsa Ram, |
| 33. | Parbhu | " | Ghisa, |
| 34. | Nathu | " | Ghisa, |
| 35. | Badra Meena | " | Kalyan Meena, |
| 36. | Bhaguta | " | Bhura Gurjar, |
| 37. | Chattar Bhuj | " | Bhura Gurjar, |
| 38. | Ram Swarup | " | Birdha Khachi, |
| 39. | Bharu | " | Chatra Khachi, |
| 40. | Bhanwar Lal | " | Amba Lal, |
| 41. | Harzi | " | Moti Gurjar, |
| 42. | Hira Lal | " | Sona Ram, |
| 43. | Ram Narain | " | Bhola Ram, |
| 44. | Ram Charan | " | Mangi Lal, |
| 45. | Sarwan | " | Ram Chander, |
| 46. | Bhanwar Lal | " | Ruda Ram, |
| 47. | Man Mohan Sharma | " | Ganesh Chander Sharma |
| 48. | Ratan Singh | " | Bal Singh, |
| 49. | Pahlad | " | Chander Singh, |
| 50. | Gurdial | " | Siri Ram, |
| 51. | Subhash Chand | " | Ganeshi Ram, |
| 52. | Krishan | " | Chet Ram, |
| 53. | Ved Parkash | " | Sardar Singh, |
| 54. | Om Parkash | " | Bhagwana, |
| 55. | Parbhu Dayala | " | Mali Ram, |
| 56. | Ram Kishan | " | Sheo Narain, |
| 57. | Nathu | " | Bhori Lal, |
7. MA1417/94 with OA.438/92
- | | | | |
|----|--------------|---|-----------|
| 1. | Bhagwan Shai | " | Gida Ram. |
|----|--------------|---|-----------|
8. MA.1874/94 with OA.2743/92
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| 1. | Ram Swaroop | " | Sultan Singh... Applicants |
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All the above applicants were working in different zones of Railways as Casual Labourers.

By Advocate: Shri V.P. Sharma, counsel in all the above 8 OAs.

versus

1. Union of India through
The General Manager,
Western Railway,
Church Gate, Bombay.
2. The Divisional Railway Manager,
Western Railway, Jaipur.
3. The Secretary,
Railway Board,
Rail Bhawan, New Delhi.

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4. The Chief Signal Inspector,
Western Railway, Fulera.
5. The P.W.I. Western Railway, Sikar (Raj.)
6. The Assistant Engineer, Western Railway,
Alwar (Raj.)
7. The Assistant Engineer, Western Railway,
Bandikui, (Raj.)
8. The P.W.I. Western Railway, Ateli (Haryana)
9. The Assistant Engineer (North)
Western Railway, Jaipur.
10. The Assistant Engineer (South)
Western Railway, Jaipur.
11. The Assistant Engineer,
Western Railway, Fulera.
12. The Station Master,
Western Railway, Channar. ...Respondents

By Advocate: Shri Romesh Gautam, counsel in all
the above 8 OAs, representing respondents.

O R D E R (Oral)

By Shri N.V. KRISHNAN.

Shri V.P. Sharma, learned counsel for the
applicant appeared on behalf of the applicants
in all the above 8 OAs.

2. No memo of appearance has been filed and no
reply has been registered on behalf of the
respondents. However, Shri Romesh Gautam, learned
counsel on behalf of the Railways is present here
in connection with two other matters listed at
ie.OAs. 2743/92 and 109/92.
Sl.No.22 and 23 of today's cause list, His presence
is noted in respect of these OAs, ^{as desired by him.} With the consent
of both parties, these matters are taken up together
for disposal by this common order.

3. We have heard the learned counsel for both
parties. It is submitted that these OAs can be
disposed of, on the lines of the earlier order
in OA.2441/91 delivered on 26th May, 1994 in the
case of Net Ram and others versus Union of India
and others, by this Bench.

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4. The applicants were casual labour employees in the Railways, who were engaged for some time, but were discontinued thereafter. The applicants have, therefore, prayed that they should be considered for regularisation and reengagement in preference to juniors and outsiders till such regularisation.

5. A similar matter Net Ram and others versus Union of India and others in OA.2441/91 was disposed of by this Tribunal on 26.5.94. The parties submit that all these OAs involve the same question and they can be disposed of, on the same lines.

6. In the circumstances, following the earlier decision, we dispose of all these OAs with the direction to the respondents to include the names of the applicants in the Live Casual Labour Register if they are eligible for such inclusion, in terms of the circular No.220-E/190-XIX-A/RIV dated 28.8.87 issued by the General Manager, Western Railway, referred to in that decision. The respondents are further directed to give engagement to the applicants as casual labourers if the need for such engagement arises, in accordance with their seniority in that Register. To enable such order to be passed, the applicants shall send their representations to the concerned competent authority within a period of one month from the date of receipt of a copy of this order, enclosing the necessary proofs relating to the claim that they are entitled to be included in the aforesaid Live Casual Labour Register. In case such representations are received, the respondents are directed to dispose them of, in accordance with law as stated

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above, under intimation to the applicants within three months from the date of receipt of such representations from the applicants.

7. OAs are disposed of accordingly. No costs.

8. The applicants have filed MAs for disposing of the OAs on the basis of the earlier order in Net Ram's case. In view of the above order, the MAs stand disposed of.

9. The learned counsel for the respondents is entitled for the fees in the cases in which he has appeared.

10. This order shall be kept in OA.2448/91. A copy of this order be kept in all other OAs.

(C.J. ROY)
MEMBER (J)

(N.V. KRISHNAN)
VICE CHAIRMAN (A)

/kam/

*True copy
Alleged
N.V. Krishnan*

PRITAM SINGH
Central Administrative Tribunal
Fardkot House, New Delhi

15/9/94.